

**Export Commitments by Industrial Units**

2094. DR. SUSHILA NAYAR;  
SHRI ONKAR LAL BERWA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have since finalised the proposal regarding the fulfilment of conditions regarding exports by private sector companies while obtaining licences for new units and expansion of existing capacity; and

(b) the names of the licences whose exports during the years 1966 and 1967 were less than 25 per cent of their commitments and action taken by Government in the matter?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) No, Sir.

(b) The information is being collected and it will be laid on the Table of the House.

**Committee on Handicrafts and Handloom Boards**

2095. DR. SUSHILA NAYAR;  
SHRI YASHPAL SINGH;  
SHRI ONKAR LAL BERWA:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Government have appointed a Committee to examine and review the working of the Handicrafts and Handloom Boards in the country;

(b) if so, the names of its members and terms of reference of the Committee; and

(c) the time by which the Committee is likely to submit its report to Government.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) Yes, Sir.

(b) A copy of this Ministry's Resolution dated the 7th June, 1968, containing the list of members and the terms of reference of the Committee is laid on the table of the House. [Placed in Library, See No. LT-2317 68.]

(c) The Committee is expected to submit its report shortly.

**Small Scale Industries**

2096. SHRI YAJNA DATT  
SHARMA;  
SHRI RAGHUVIR SINGH  
SHASTRI;  
SHRI SITARAM KESRI;  
SHRI RAMA CHANDRA  
VEERAPPA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that State allocations for small scale industries including industrial estates have been progressively declining during the past few years in spite of repeated efforts of his Ministry to ensure a minimum outlay of 3 per cent of the States' plan for this sector;

(b) if so, whether his Ministry has written to the States in this respect; and

(c) if so, the reaction of the State Governments thereto and the steps taken by Government to encourage small scale industries?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) Most of the State Governments have been making progressively lower allocations for small scale industries during the last few years, in their Annual Plans.

(b) and (c). The trend regarding diminishing priority being accorded to the Village & Small Industries in the development plans of State Governments was considered by the Co-ordination Committee for Small Industries which includes representatives of State Governments also, in a meeting held on the 5th & 6th July, 1968. This question was also discussed by the Deputy Minister of this Ministry with the State Ministers of Industries and it was impressed upon them that the State Government should have a more substantial programme for the development of small scale Industries and should provide adequate funds for the purpose. The Ministry of Industrial Development and Company Affairs had also circulated to the State Governments "Guidelines on Fourth Plan schemes for Small Scale Industries in the State Sector". As a result, many States had made higher provision for village and small industries in their Five Year Plan than in the earlier draft Five Year Plan.

#### **Manufacture of Three-wheeled Mini Car**

2097. SHRI R. K. AMIN: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether any proposal has been received by Government to manufacture three-wheeled mini cars in the Gujarat State; and

(b) if so, action taken by Government in this regard?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) No, Sir.

(b) Does not arise.

#### **Manganese Ore Mining Industry**

2098. SHRI R. K. AMIN: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether it is a fact that the manganese ore mining industry is in a sorry state of affairs;

(b) if so, the reasons for fall in our exports as well as fall in output of manganese ore; and

(c) the extent to which Government have given help to this industry in modernising it as well as to encourage the entrepreneurs to search for new fields for mining as the existing fields have already been overworked?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI RAM SEWAK): (a) The manganese mining industry in India is passing through critical times.

(b) A situation of over supply has developed in the world market due to the emergence of a number of new sources of supplies, such as Brazil, Gabon, and, of late, Australia, Mexico, etc. Surplus world production has resulted in a steep fall in the c.i.f. prices of ores and also buyers of manganese ore are becoming more selective in regard to grades and specifications. The cost of production of manganese ore in India is comparatively high, one of the main causes being the near exhaustion of float ore resources and the need to produce increasing tonnages of ore from greater depths. The railway freight from the producing centres to the port is high and the handling facilities at the ports are poor and the port charges are also high. The Suez Canal crisis has contributed further as a disincentive for buyers situated in Europe and U.S.A.

(c) Basic facilities exist in the specialised Government Departments like the Indian Bureau of Mines, the Geological Survey of India etc., for tendering advice and guidance in the matter of modernisation of mines, exploration of deposits and beneficiation of low grade ores. The Minerals and Metals Trading Corporation also has advanced funds to the suppliers